

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SPL CASE ACB	100049/2016	The State ACB BMU Vs Devraj Amul Shetty	
(Main Matter REMAND APPLN ACB/0100060/2015)				
<u>REPORT</u>				
2	SPL CASE ACB	100009/2019	The State of A.C.B.,B.M.U. Vs Niyaz Ahamed Kazi and another	

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100055/2016	The State ACB Vs Sanjay Gangaram Sawardekar	APP Lade Adv. Bagade
(Main Matter REMAND APPLN ACB/0100028/2015)				
<u>EVIDENCE</u>				
2	SPL CASE ACB	100057/2018	The State of ACB BMU Vs Anurudra Naryana Dongre and others	
<u>CHARGE</u>				
3	SPL CASE ACB	100085/2018	The State of ACB, BMU Vs Prashant Dattatray Vanjalkar	
<u>COMPLIANCE</u>				
4	SPL CASE ACB	100052/2018	The State of ACB Vs Liladhar Mahadeo Keluskar	
<u>APPEARANCE</u>				
5	SPL CASE ACB	100043/2019	The State- ACB, BMU Vs Kanchan Chandrakant Ghatkar and another	
<u>REPORT</u>				
6	CRI APPEAL	100775/2018	Ataulla Anwar Ali Shaikh @ MA 2418-18 @ BA 2404-18 - Aplnt. Vs Shridhar Gambaji Dalvi-Respds.	aSameer D. Malusare
7	CRI APPEAL	100796/2018	Niraj Gunwant Kakad @ MA 2499-18 @ BA 2469-18 - Applicant, ORg. Accused Vs Disha Rajesh Lamba - Respondent No. 1, Org. Complainant	S. R. Sharma and Lavkush Sharma

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100208/2018	Nandini Nimesh Suchde - Applicant Vs The State of Maharashtra and Sr. Inspector of Police - Azad Maidan Police Station - Respondent	Aditya Pratap and Ass.
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE ACB	100042/2017	The State ACB BMU Vs Kiran Kerupant Kakad	
(Main Matter REMAND APPLN ACB/0100012/2015)				
<u>EVIDENCE</u>				
3	SPL CASE ACB	100089/2018	STATE GOVERNMENT ACB, BMU Vs SWATI MANGESH SHINDE	
<u>CHARGE</u>				
4	SPL CASE ACB	100048/2016	The State ACB BMU Vs Fateh Mohammed Khatri	
<u>COMPLIANCE</u>				
5	SPL CASE ACB	100051/2017	The State ACB BMU Vs Dilip Ramchandra Tavade	
(Main Matter REMAND APPLN ACB/0100010/2016)				
<u>APPEARANCE</u>				
6	SPL CASE ACB	100039/2019	The State- ACB BMU Vs Rashid Ali Haidar Shaikh	

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	101078/2018	Pranav Jain - Petitioner (Org. Complainant) Vs M/s. Scrap Steel Pvt. Ltd. - (Original Accused)	Ashok Bhatia
<u>HEARING</u>				
2	SPL CASE ACB	100036/2016	The State ACB BMU Vs Kedu Pandurang Bhalerao and others	
3	MISC APPLN ACB	101628/2019	The State of Maharashtra Anti Corruption Bureau Vs Vasudev Digambar Burkule and Anr	
<u>EVIDENCE PART HEARD</u>				
4	SPL CASE ACB	100028/2017	The State ACB BMU Vs Shivaji Baba Deshmukh and 5 others	
<u>EVIDENCE</u>				
5	SPL CASE ACB	100043/2017	The State ACB Vs Pradeep Namdeo Patil	
<u>CHARGE</u>				
6	SPL CASE ACB	100041/2011	ACB BMU Vs Karbhari Lahanu Garje and Others	
<u>APPEARANCE</u>				
7	CRI M A	102692/2019	Mahavir Jinaraj Hegde Vs The State of Maharashtra	Sundar G. Medan
<u>CROSS-EXAMINATION</u>				
8	SPL CASE ACB	100045/2016	The State ACB BMU Vs Mahadeo Laxman Gholap	
(Main Matter REMAND APPLN ACB/0100051/2014)				
9	SPL CASE ACB	100046/2017	The State ACB BMU Vs Rakesh Dattatray Kapade	

SETTELMENT

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	CRI APPEAL	100786/2018	Satyapal P. Konda@MA-247- -18-BA-2444-18 - Appellant, Org. Accused Vs Pravin Baburao Gaikwad - Respondent, Org. Complainant	Ashwin A. Rasal, Ashok Chopra

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 05-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STEPS</u>				
1	SPL.CASE	100076/2006	The State ACB BMU Vs Dattatraya Shankar Doiphode	APP Adv.M. Upadhyay-A2 Adv. Makasare- A8
<u>ARGUMENTS</u>				
2	CRI APPEAL	100324/2015	Rupali Shashank Tyagi @ MA 96115 @ BA 97615 - Applicnat Vs Devendra Kundanlal Sethi - The state of Maharashtra - Respondent	Vinay Vyas and Associates
3	CRI REV APP	100152/2018	Kurban Dawoodbhai Palitanawala-Aplcnt. Vs The State of Maharashtra- Byculla P. Stn. and Pramod Dasharath Choughule-Respdts.	Jayesh Bansilal Kocheta
<u>STAYED BY HONBLE HIGH COURT</u>				
4	SPL CASE ACB	100030/2015	The State ACB Vs Rameshkumar Laxmandas Taneja	
